

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT
10.30AM**

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CA NO.79/131/HDB/2017
NAME OF THE COMPANY	Urenok Software Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Urenok Software Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	131

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature

None appears. Posted to 13.11.2017 for pronouncement of orders.


Member (T)


Member (J)

Bm